

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 133
(IB)-190(PB)/2017

IN THE MATTER OF:

Union Bank of India	Applicant/petitioner
Vs.		
Era Infra Engineering Ltd.	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 29.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner : Mr. Anish Gupta, Mr. Adarsh Tripathi, Advs.
For the Respondent : Mr. Siddharth Mehra and Ms. Vdita Singh, Advs.

ORDER

According to the counsels for the parties, matter in fact is listed on 12.04.2019.

List on 12.04.2019.

Sd—

(M.M.KUMAR)
PRESIDENT

Sd—

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)